Written Answers to

Signages for tourist destinations in Karnataka

2903. DR. VIJAY MALLYA: Will the Minister of TOURISM be pleased to state:

(a) whether Government of India has received a proposal from Government of Karnataka on adopting carry and forward agent (CFA) for erection of signages on the roads leading to tourist destinations in Karnataka; and

(b) if so, the present status of the proposal?

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHAY): (a) and (b) Development and promotion of various tourism destinations and products, including erection of signages on roads, is primarily the responsibility of the respective State Government/Union Territory (UT) Administration. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects identified in consultation with them, subject to availability of funds, *inter-se-priority* and adherence to Scheme Guidelines.

No proposal has been prioritized for grant of Central Financial Assistance (CFA) for the erection of signages on the roads leading to tourist destinations in Karnataka during the financial year 2012-13.

Incidents of harassment of domestic and foreign tourists in local hotels

2904. SHRI AAYANUR MANJUNATHA: Will the Minister of TOURISM be pleased to state:

(a) the number of domestic as well as foreign tourists who visited the religious spots in the country during last three years and the current year, State-wise and year-wise;

(b) the number of incidents of harassment of domestic as well as foreign tourists in local hotels which have come into the notice of the Ministry;

(c) the action taken against those held responsible; and

(d) the steps taken/being taken to prevent such untoward incidents in future?

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHAY): (a) Ministry of Tourism does not compile data on tourist visits to religious place in various

[RAJYA SABHA]

Unstarred Questions

States/Union Territories (UTs). However, total number of domestic and foreign tourist visits including visits to the religious spots, to different States and UTs during 2009, 2010 and 2011 are given in the Statement (See below). This information for current year is not available.

(b) to (d) 'Public Order' and 'Police' are State subjects as per the Seventh Schedule of the Constitution of India. As such, prevention of crime, including crime against domestic and foreign tourists is the primary responsibility of the State Governments/UT Administrations. Ministry of Tourism does not compile data on crimes, including crime against tourists. However, in order to ensure the safety and security of foreign tourists, Ministry of Tourism has advised all the State Governments/UT Administrations to deploy Tourist Police in the States/UTs. Some of the State Governments have deployed tourist police in one form or the other.

In addition, the Ministry of Tourism along with stakeholders has adopted the Code of conduct for "Safe and Honourable Tourism" which is a set of guidelines to encourage tourism activities to be undertaken with respect for basic rights like dignity, safety and freedom for exploitation of both tourists and local residents in particular women and children.

Statement

Domestic and Foreign Tourist Visits to States/UTs during 2009-2011 (Figures in lakhs)

Sl.	State/ UT	2009		2010		2011 (Provisional)	
No.		Domestic	Foreign	Domestic	Foreign	Domestic	Foreign
1	2	3	4	5	6	7	8
1	Andaman and Nicobar Islands	1.42	0.14	1.81	0.15	2.02	0.16
2	Andhra Pradesh	1574.90	7.95	1557.90	3.23	1531.20	2.65
3	Arunachal Pradesh	1.95	0.04	2.28	0.03	2.33	0.05
4	Assam	38.51	0.15	40.51	0.15	43.39	0.16
5	Bihar	157.85	4.23	184.92	6.36	183.97	9.72

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1	2	3	4	5	6	7	8		
6 (Chandigarh	9.15	0.38	9.05	0.39	9.10	0.37		
7 (Chhattisgarh*	5.12	0.01	5.66	0.02	6.44	0.02		
	Dadra and Nagar Haveli	5.07	0.07	4.96	0.02	4.22	0.01		
9 I	Daman and Diu	5.63	0.06	7.74	0.05	8.33	0.04		
10 I	Delhi *#	88.34	19.58	135.58	18.94	154.29	21.60		
11 (Goa	21.27	3.77	22.02	4.41	22.25	4.46		
12 (Gujarat	159.10	1.03	188.61	1.31	210.17	1.66		
13 I	Haryana	64.08	1.37	69.15	1.06	59.88	1.30		
14 I	Himachal Pradesh	110.37	4.01	128.12	4.54	146.05	4.85		
15 J	ammu and Kashmi	ir 92.35	0.54	99.73	0.48	130.72	0.72		
16 J	Iharkhand	76.10	0.14	68.85	0.16	107.96	0.72		
17 I	Karnataka	327.02	3.27	382.02	3.81	841.07	5.74		
18 I	Kerala	77.89	5.49	85.95	6.59	• 93.81	7.33		
19 I	Lakshadweep	0.07	0.04	0.08	0.02	0.09	0.01		
20 N	Madhya Pradesh	231.06	2.01	380.80	2.50	441.20	2.70		
21 N	Maharashtra	306.28	24.26	484.65	50.83	553.33	48.15		
22 N	Manipur	1.24	neg.	1.14	neg.	1.35	0.01		
23 N	Meghalaya	5.91	0.05	6.53	0.04	6.68	0.05		
24 N	Mizoram	0.57	0.01	0.57	0.01	0.62	0.01		
25 I	Nagaland	0.21	0.01	0.21	0.01	0.25	0.02		
26 (Odisha	68.92	0.46	75.92	0.50	82.71	0.61		
27 I	Puducherry	8.51	0.54	8.36	0.51	8.98	0.52		

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1	2	3	4	5	6	7	8
28	Punjab	53.70	1.10	105.84	1.37	164.17	1.51
29	Rajasthan	255.59	10.73	255.44	12.79	271.37	13.52
30	Sikkim	6.16	0.18	7.00	0.21	5.52	0.24
31	Tamil Nadu	1157.56	23.69	1191.88	28.05	1375.13	33.74
32	Tripura	3.18	0.04	3.42	0.05	3.60	0.06
33	Uttar Pradesh	1348.32	15.50	1447.55	17.33	1554.30	18.87
34	Uttarakhand	219.35	1.06	302.06	1.27	259.46	1.25
35	West Bengal	205.29	11.80	210.72	11.92	222.57	12.13
	TOTAL	6688.00	143.72	7477.03	179.10	8508.57	194.95

* Estimated using all-India growth rate.

* # DTVs estimated using all-India growth rate, Figure of advance estimates of Foreign Tourist Arrivals at Delhi Airport adopted for FTVs.

neg .: negligible.

Note: Totals may not tally due to rounding off.

Tourist infrastructure in Bagalkot of Karnataka

2905. DR. VIJAY MALLYA: Will the Minister of TOURISM be pleased to state:

(a) whether Government of India has received a proposal to Develop Tourism Infrastructure at the World Heritage Site Pattadakal and Badami/Aihole in Bagalkot District of Karnataka;

- (b) if so, the present status of the proposal; and
- (c) the time-frame fixed to complete this project?

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHAY): (a) to (c) Development and promotion of various tourism destinations and products is primarily the responsibility of the respective State Government/Union Territory (UT) Administration. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects identified in consultation with them, subject to availability of funds, *inter-se-priority* and adherence to Scheme Guidelines.